BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 58/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017

Name of the Company:

Narendra & Narendra Steel Corporation

V/s.

Rajkamal Builders Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

GRAKESH MUKHITA Advocate Petitionen

Learned Advocate Mr. Rakesh Makhija present for Operational Creditor/ Applicant. Learned FCA Mr. M S Chhajed present for Respondent.

Objections not filed by Respondent.

In the morning hours it is represented by both sides that there is scope of settlement.

This authority waited till 4.20 P.M. but both sides counsels not available.

List the matter on 01.08.2017 for objection, if any and for hearing before admission as last chance.

> KKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of July, 2017.